

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Ms. S.L. Pattnaik
has appeared for respondent.
For counter.

l
22/2

lego

Order dt. 23/02/06

Ld. counsel for the applicant & a parent. On the prayer of Ld. A.S.C. the matter is adjd to 20/04/06 for Counter.

Shew

Dy. Registrar ^{23.02.06}

for counter

l
22/2

lego

Order dt. 20/04/06

Ld. counsels for both the sides are present. On the prayer of Ld. A.S.C. the matter is adjd to 22/06/06 for Counter.

D.P.T.
REGISTRAR

for counter

l
21/06

lego

ORDER DATED: 06.09.2006

Heard Mr. B.Dash, Ld. Counsel for the Applicant and Ms. S.L.Pattnaik, Ld. Counsel for the Respondents.

In the Original Application, the Applicant had prayed for quashing the notification (under Annexure-A/6) and the same has been done in the meanwhile vide Annexure- R/11 rendering the O.A. infructuous.

Hence, the O.A. is disposed of being infructuous. No costs.

Copies of this order be supplied to both the parties.

BBF
MEMBER (ADMN.)